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## Chhattisgarh Vritti Kar (Amendment) Act, 2006

# 19 of 2006

[16 May 2006]

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### Chhattisgarh Vritti Kar (Amendment) Act, 2006

#### 19 of 2006

### [16 May 2006]

An Act further to amend the Chhattisgarh Vritti Kar Adhiniyam, 1995. Be it enacted by the Chhattisgarh Legislature in the Fiftyseventh Year of the Republic of India as follows: -- \* Published in C.G. Rajpatra (Asadharan) dated 16-5-2006 Page 296.

### 1. Short Title And Commencement :-

(i) This Act may be called Chhattisgarh Vritti Kar (Amendment) Adhiniyam, 2006.

(ii) It shall come into force from 1st April, 2006.

# 2. Amendment Of Section 2, 7, 18 And 20 :-

In section 2, 7, 18 and 20 of the Chhattisgarh Vritti Kar Adhiniyam for the words and figures "Chhattisgarh Vanijyik Kar Adhiniyam 1994 (No. 5 of 1995)" wherever they occur, the words and figures "Chhattisgarh Value Added Tax Act, 2005 (No. 2 of 2005)" shall be substituted.